

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH, BANGALORE

CONTEMPT PETITION NO.170/00068/2020

IN

ORIGINAL APPLICATION NO.170/00151/2019

DATED THIS THE 1st DAY OF MARCH 2021

**CORAM:**

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA MEMBER (A)

Mohammed Jalal Pasha,  
Aged 37 years,  
S/o Abdul Gafoor,  
Sub Postmaster, Yeragera SO,  
Under Raichur HO,  
Residing at No.12-12-45,  
Arab Mohalla,  
Raichur 584101.

....petitioner

(By Advocate Shri K.Hanifa proxy for Shri B. Venkateshan )  
vs.

1.Smt.Veera Srinivas,  
The Post Master General,  
S.K.Region,  
Bangalore-560 001.

2.Shri K.Mahadevappa,  
Superintendent of Post Offices,  
Raichur 577501. ....Respondents

(By Advocate Shri Gajendra Vasu)

O R D E R (ORAL)

**PER: SURESH KUMAR MONGA, MEMBER (J)**

At the very outset Shri Gajendra Vasu, learned counsel for the respondents has submitted that pursuant to order dated 26.11.2019 passed by this Tribunal in Original Application No.151/2019, the applicant's case for transfer as Sorting Assistant has already been considered by the respondents and a speaking order in this regard has also been issued on 25.2.2021. A copy of the order dated 25.2.2021 as produced by Shri Gajendra Vasu in the Court is ordered to be taken record.

2. In view of the above, nothing survives in the present Contempt Petition and the same is disposed of having been rendered infructuous.

3. However, the applicant shall be at liberty to lay a challenge to the order dated 25.2.2021 issued by the respondents, if, he still remains dissatisfied with the same.

4. Rule of the Court is discharged.

(RAKESH KUMAR GUPTA)  
MEMBER (A)

(SURESH KUMAR MONGA)  
MEMBER (J)

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